

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **11.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : JM Financial Assest Reconstruction Company Ltd
Vs
R R Info Park Pvt Ltd

MAIN PETITION NUMBER : IBA/930/2019
(IA/MA) APPLICATION NUMBERS

IA/1510(CHE)/2024

ORDER

Present: Mr. A.G.Sathyanarayana, Ld. Counsel for Applicant.
Mr. Ashwin Shanbhag, Ld. Counsel for R2/ARCIL.
Ms. Sujata Chattopadhyay, Ld. RP in person.

Ld. Counsel for R2 submits that this property was sold in auction under the SARFAESI Act to R3 on 'as and where is basis' much before the CIRP date.

RP / R1 submits that the property in question is not the subject matter of the CIRP, so this Tribunal has no jurisdiction to entertain this application.

Respondents are directed to file reply and serve copy on the Applicant.

List the application for hearing on **30.08.2024**.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)